

All Communications should be Addressed to Registrar by Designation and not by Name.

Letter No. **81551**

File No. IV - 136- 2014/ Admn.(Misc) Section.

Date.- **13.12.2016**

प्रेषक,

श्री रविन्द्र पटवारी,

निबन्धक (प्रशासन)

उच्च न्यायालय, पटना

RAVINDRA PATWARI

Registrar (Administration)

HIGH COURT OF JUDICATURE AT PATNA

Fax No. : 0612-2504088

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Res. -2201926, Mob. : 9431821013

To,

The District and Sessions Judge,

Araria.

Subject:- Regarding appointment of Class IV employee in the judgeship of Araria.

Sir,

With reference to your letter no.915 dated 06.12.2016 on the subject noted above, I am directed to inform you that having considered the matter the court have been pleased to approve your request for addition of seven more posts for appointment with ongoing process for appointment of 23 Class IV posts.

I am further directed to say that corrigendum/addendum may be published in the matter accordingly.

This is for your information and necessary action.

Yours faithfully,

R Patwari
13/12/16

Registrar (Admn.)

Seen
D.J.
Araria
14/12/16